

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 11.02.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	MA.No. 104/2021 (Stay Application) & L.No. 66/2021	Future Corporate Resources Pvt. Ltd. & Ors.	Trilegal	SEBI		Admission		Room name for VC: - INSIDERFCRL
<u>AT 11.10 A.M.</u>								
2	A.No. 140/2020	Ambica Capital Markets Limited	Mr. Vikas Bengani, Advocate	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission	18.01.2021	Room name for VC: - ISO
3	A.No. 141/2020	Gold View Financial Services Limited						
<u>AT 11.15 A.M.</u>								
4	MA.No. 538/2020 (Interim Application) & A.No. 500/2020 A/W	63 Moons Technologies Ltd.	Mr. Somasekhar Sundaresan, Adv. i/b Hariani & Co.	SEBI	Mr. Shiraz Rustomjee, Sr. Adv. i/b ELP	Admission/ Disposal	29.01.2021	Room name for VC: - FITPROPERCRITERIA

	A.No.55/2021	Jignesh Shah	Mr. Vikram Nankani, 1Sr.Adv. i/b Joby Mathew & Associates					
<u>AT 11.30 A.M.</u>								
5	MA No. 605/2019 in A. No. 357/2019 A/W	JM Financial Asset Reconstruction Co. Ltd.	Mr. Arka Saha, Adv. i/b Khaitan & Co.	SEBI & Ors.	Mr. Mihir Mody, Adv. i/b K.Ashar & Co.-R1	MA Hearing	11.01.2021	Room name for VC: - MAJMF
	MA No. 606/2019 in L. No. 460/2019	JM Financial Asset Reconstruction Co. Ltd.		SEBI	Mr. Mihir Mody, Adv. i/b K.Ashar & Co.			
<u>AT 11.35 A.M.</u>								
6	MA.No. 58/2019 & RA.No. 1/2019 in A.No.391/2018	Super Forging & Steels Ltd.	Mr. Triptimoy Talukder, Advocate	SEBI & Ors.	Mr. Anubhav Ghsoh, Adv.i/b The Law Point – R1; Mr.Abhiraj Arora, Adv. i/b ELP –R2	RA Hearing	05.02.2021	Room name for VC: - RASUPER
<u>AT 11.40 A.M.</u>								
7	A.No. 219/2020 A/W	Mukesh Chauradiya	Mr. Piyush Chhaged, AR i/b C & D Advisors LLP	SEBI	Mr. Shyam Mehta, Sr.Adv. i/b K.Ashar & Co.	Admission/ Disposal	15.01.2021	Room name for VC: - GDRVINTAGE
	MA. No. 227/2020 (Interim Application) & A.No. 234/2020 A/W	Arun Panchariya	Mr. Sandeep Wadhawan, Advocate					

	A.No. 329/2020	Kantilal Hiran	Mr. Nirman Sharma, Adv. i/b Mr. Vikas Bengani, Adv.					
<u>AT 11.42 A.M.</u>								
8	308/2019	Geojit Financial Services Ltd	Mr. Rajesh Nagory, Adv. i/b Vishesha Law Services	Multicommodity Exchange of India Ltd & Anr.	Mr. Sameer Pandit, Adv. i/b Wadia Ghandy & Co.-R1; Ms. Anubha Rastogi, Adv. i/b MDP & Partners – R2	Admission/ Disposal	09.02.2021	Room name for VC: - LEADCOMMODITY
<u>AT 11.50 A.M.</u>								
9	MA.No. 254/2018 & A.No. 303/2018 A/W	Anirudh Sethi	Mr. Vinay Chauhan, Adv. i/b Corporate Law Chambers, India	SEBI	Mr. Kumar Desai, Adv. i/b The Law Point	Admission/ Disposal	02.02.2021	Room name for VC: - SMNPFUTP
	MA.No. 327/2018 & A.No. 390/2018	Anirudh Sethi						
<u>AT 12.00 NOON</u>								
10	100/2019	Manoj Kumar Singhal	Mr. Rakesh Puri, Adv. i/b R.V. Legal	SEBI	Mr. Kevic Setalvad, Sr. Adv. i/b The Law Point	Admission/ Disposal	11.01.2021	Room name for VC: - WTMNEESA

AT 12.10 P.M.

11	MA.No. 260/2019 & A.No. 199/2019	Mrs. Jyoti Varaj Sethi	Mr. KRCV Seshachalam, Adv. i/b Visesha Law Services	BSE Ltd. & Ors.	Mr. T.Francis,Adv. – R1; Mr. R.Jain,Adv.- R3; None for R2	Admission/ Disposal	06.01.2021	Room name for VC: - BOJYOTI
----	-------------------------------------	------------------------	---	-----------------	--	------------------------	------------	---------------------------------------

AT 12.20 P.M.

12	MA.No. 170/2019 & A.No.116/2019 A/W	Paresh C. Doshi	Mr. Manoj Raut,Adv. i/b Mr. Nikhil Udeshi	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	27.01.2021	Room name for VC: - SARANGAO
	MA.172/2019 & A.No. 117/2019 A/W	Jagdish Gordhandas Ved						
	MA.No. 190/2019 & A.No. 125/2019 A/W	Manish Kanakshi Ashar	Mr. Manoj Raut,Adv. i/b Mr. Shailesh Kumar					
	MA.No. 191/2019 & A.No.126/2019 A/W	Bhavna Manish Ashar						
	MA.No. 192/2019 & A.No.127/2019 A/W	Ashwin Prabhudas Ruparel						
	MA.No. 193/2019 & A.No.128/2019 A/W	Pradeep Syamsunder Swain						
	MA.No. 194/2019 & A.No.129/2019 A/W	Shailesh Mulraj Ved						

	A.No. 195/2019 & A.No.130/2019 A/W	Bhavik Amrutlal Vaza						
	MA.No. 196/201 & A.No. 131/2019 A/W	Haresh L Tejani						
	MA.No 197/2019 & A.No.132/2019 A/W	Himanshu Pravinchandra Mehta						
	MA.No. 219/2019 & A.No.150/2019 A/W	Baldevsinh Vijaysinh Zala	Mr. J.J.Bhatt,Advocate i/b R.V. Legal					
	226/2019 A/W	Sonal Kanaksingh Ashar						
	MA. No. 130/2020 & A.No. 133/2020	Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.)						
<u>AT 12.30 P.M.</u>								
13	A.No. 512/2019	IIFL Securities Ltd.	Mr. Nimay Dave, Adv. i/b Alliance Law	SEBI	Mr. Kumar Desai, Adv. i/b K.Ashar & Co.	Admission/ Disposal	21.01.2021	Room name for VC: - MULTIPLEPROCEEDINGS
<u>AT 12.40 P.M.</u>								
14	555/2019 A/W	Shyam Rathi HUF	Ms. Rinku Valanju, Adv. i/b R V Legal	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	18.01.2021	Room name for VC: - SHALEENMINISCULE
		MA.No. 94/2020 & A.No. 81/2020						

AT 12.50 P.M.

15	A.No. 397/2020	Rakeshkumar Lal & Anr.	Mr. Rajesh Lal, Authorised Representative	SEBI	Mr. Pradeep Sancheti, Sr.Adv i/b K.Ashar & Co.	Admission/ Disposal	27.01.2021	Room name for VC: - REJECTEDCOMPLAINTCIS
----	----------------	------------------------	---	------	---	------------------------	------------	--

AT 01.00 P.M.

16	A.No.384/2020	Mohit Karkera	Mr.Manish Chhangani, Adv. i/b Khaitan & Co.	SEBI	Mr. Vishal Kanade, Adv. i/b K.Ashar & Co.	Admission/ Disposal	12.01.2021	Room name for VC: - SIPHONEDDIVIDENDS
----	---------------	---------------	---	------	--	------------------------	------------	---

AT 01.10 P.M.

17	MA.No. 525/2020 (Delay Application) & A.No. 404/2020	Arohan Trustee Pvt. Ltd.	Mr.Somasekhar Sundaresan, Adv. i/b Parinam Law Associates	SEBI	Mr.Mustafa Doctor, Sr.Adv. i/b The Law Point	Admission/ Disposal	18.01.2021	Room name for VC: - REMANDCISREFUND
----	--	-----------------------------	--	------	--	------------------------	------------	---